

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2385**  
TO BE ANSWERED ON THE 2<sup>ND</sup> JANUARY, 2018

**IMPLEMENTATION OF SWAMINATHAN COMMITTEE REPORT**

2385. SHRI VENKATESH BABU T.G.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether farmers in various States in the country have been agitating for loan waiver and implementation of the recommendations of Swaminathan Committee Report;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to implement the recommendations of the said Committee;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): During the past few months, incidents of unrest among farmers have come to the notice of the Government specially in the States of Maharashtra, Madhya Pradesh & Tamilnadu. The main demands of the farmers are:

- i. waiver of farm loans,
- ii. fixation of minimum support price (MSP) for agricultural produce as per Swaminathan Committee Report,
- iii. agricultural loan at subsidised rates of interest,
- iv. procurement of crops at MSP by Central Government,
- v. higher price of agro produce like onions, soyabean, etc.

(c) & (d): Based on the 'Draft National Policy for Farmers', submitted by the Swaminathan Commission, the Government approved the National Policy for Farmers (NPF), 2007, which aims to improve economic viability of farming and increase net income of farmers.

An Inter-Ministerial Committee (IMC) identified 201 Action Points from NPF, 2007, where necessary action had to be taken. Of the 201 number of action points identified, 192 numbers have already been implemented as of date.

(e): Does not arise.

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